NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 24.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.		T.P. No.	Purpose	Section	Name of the Parties	
No.					M/s. / Mr.	
CP(IB) 2017	No.47/		For hearing	Rule-6 of IB	Balaji Rubber and Reclaims Pvt. Ltd. VS Falcon Tyres Ltd	

SL.	NAME (IN CAPITAL)		SIGNATURE	
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM		

ORDER

No representation for Petitioner. Since IRP was appointed for Respondent/Corporate Debtor/Falcon Tyres Ltd., and order of moratorium was passed. This Tribunal cannot proceed further in the matter. List it on 03/01/2018.

Member (T)

Member (J)